

SPECIAL BENCH

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

121

Appeal No.316/KB/2017

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23RD AUGUST, 2018, 10:30 A.M


Name of the Company	Swastik Projects Pvt Ltd-Vs-ROC, WB		
Under Section	252(3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr D.N. Sharma Sr Dy 23/8
by Petitioner

ORDER

The Ld. Counsel for the Appellant appears.

List the matter for hearing before the Regular Bench on 08.10.2018.

(Jin 
Member(J)